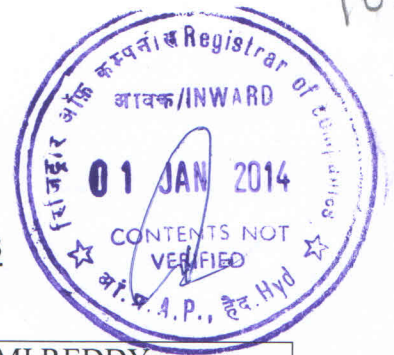


**MINISTRY OF CORPORATE AFFAIRS**  
**(Vigilance Section)**

**PROPERTY RETURN OF THE YEAR 2013**  
**(As on 01.01.2014)**



1.	Name of the Officer	V.VENKATA RAMI REDDY
2.	Service to which officer belongs	ICLS ( Group A)
3.	Present post held	Assistant Registrar of Companies
4.	Present pay	Rs.15600-39100 + 5400 (G P ) Rs.17770 + 5400
5.	Office	Registrar of Companies Andhra Pradesh Hyderabad
	<b><u>Property Details :-</u></b>	
6.	Description of the property	Please see Annexure-I
7.	Precise location (full Address)	Please see Annexure-I
8.	Area of land in case of landed property	Please see Annexure-I
9.	Nature of land (State whether residential /agricultural etc.)	Please see Annexure-I
10.	Extent of interest	Please see Annexure-I
11.	If not in own name, state in whose name and relationship with Govt. Servant.	Please see Annexure-I
12.	Date of acquisition	Please see Annexure-I
13.	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. Servants and other details of person from whom acquired etc. be given) (see note below)	Please see Annexure-I
14.	Value of the property (See note below)	Please see Annexure-I
15.	Particulars of sanction of prescribed authority; if any	Please see Annexure-I
16.	Total annual income from the property	Please see Annexure-I
17.	Any other details	Details of properties acquired by the Officer and his family members from inception including the year 2013 (as on 01-01-2014) are furnished in the Annexure-I consisting of 3 (Three) pages duly signed by the official at the end of each page.

Station: Hyderabad.  
Date: 01-01-2014

SIGNATURE:  
&  
DESIGNATION  
(V.VENKATA RAMI REDDY)  
Asst. Registrar of Companies  
Andhra Pradesh Hyderabad

V.V. **वेंकटा रामि रेड्डि वंगा**  
**VENKATA RAMI REDDY VANGA**  
सहायक कम्पनी रजिस्ट्रार  
ASSISTANT REGISTRAR OF COMPANIES  
आन्ध्र प्रदेश, हैदराबाद  
ANDHRA PRADESH, HYDERABAD.



**Statement of Immovable Property Return for the year 2013 (as on 1-1-2014)**

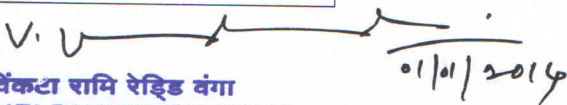
Service: ICLS

Name of the Officer (in full) : V.VENKATA RAMI REDDY  
Ministry/Department/Office : MCA, O/o ROC, Hyderabad, AP

Designation: ASST. REGISTRAR OF COMPANIES Date of Birth : 16.03.1965  
Grade Pay : Rs. 5,400/- Present Pay : Rs.15,600-39,100, Band Pay 17,770/-



NAME OF DISTRICT, SUB-DIVISION, TALUK AND VILLAGE IN WHICH PROPERTY IS SITUATED	NAME AND DETAILS OF PROPERTY - HOUSING, LANDS AND OTHER BUILDINGS	COST OF CONSTRUCTION/ ACQUIREMENT INCLUDING LAND IN CASE OF HOUSE AND YEAR WHEN PURCHASED	*PRESENT VALUE	IF NOT IN OWN NAME, STATE IN WHOSE NAME HELD AND HIS/HER RELATIONSHIP TO THE GOVERNMENT SERVANT	HOW ACQUIRED - WHETHER BY PURCHASE, LEASE**, MORTGAGE, INHERITANCE GIFT OR OTHERWISE, WITH DATE OF ACQUISITION AND NAME WITH DETAILS OF PERSONS FROM WHOM ACQUIRED.	ANNUAL INCOME FROM THE PROPERTY	REMARKS
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
KANALA [REV. VILL], PANDURANGAPURAM, NANDYAL [MANDAL] KURNOOL DIST. AP	AGRICULTURAL LAND OF AC. 1.75 IN SURVEY NO.266, IN KANALA [REV.LIMITS], NANDYAL	NIL SINCE IT IS A GIFT IN THE YEAR 1992.	PRESENT MARKET VALUE (APPROX) RS.6,00,000/-*	-NA-	GIFT BY SISTER, WHICH WAS ACQUIRED THROUGH INHERITANCE IN THE YEAR-1992	RS.2,20,000/-***[APPROX]	MARKET VALUE AT THE TIME ACQUISITION RS. 25,000/- (APPROX) INTIMATED TO O/O ROC, HYDERABAD ON 05.01.1996
PANDURANGA PURAM (V), NANDYAL, KURNOOL DIST. ANDHRA PRADESH	AGRICULTURAL LAND OF AC 3.00 IN SURVEY NO.347/2, PANDURANGA PURAM (V), NANDYAL, - 518502, KURNOOL DIST.	NIL SINCE IT IS INHERITED IN THE YEAR 1996	PRESENT MARKET VALUE (APPROX) RS.8,00,000/-*	SMT. V. ANITA WIFE	INHERITED FROM HER FATHER / GRAND FATHER ACQUIRED ON 14-05-1996	RS. 4,50,000/-***[APPROX.]	MARKET VALUE AT THE TIME OF ACQUISITION RS. 30,000/- (APPROX) INTIMATED TO O/O ROC ON 09.02.1996 AND 19.05.1996
FLAT N.104, #3-6-519, SAI PRAGATI TOWERS, HIMAYATHNAGAR, HYDERABAD-29	RESIDENTIAL FLAT 1440 SQ. FT WITH 40 SQ. YDS. OF UN-DIVIDED SHARE OF LAND	RS. 13,88,000/- INCLUDING REGN. CHARGES. IN THE YEAR 2003	PRESENT MARKET VALUE (APPROX) RS. 50,00,000/-*	50% SELF 50% SMT. V. ANITA [WIFE]	PURCHASED : LOAN FROM HDFC RS. 8,00,000/- SAVINGS OF WIFE RS. 1,63,000, GIFT FROM FATHER FROM THE SALE PROCEEDS OF ANOTHER HOUSE RS. 4,25,000	- NIL -	THE OFFICER IS RESIDING IN THIS FLAT INTIMATED TO O/O ROC ON 30.12.2002 & 14.02.2003

  
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 आन्ध्रा प्रदेश, हैदराबाद  
**ANDHRA PRADESH, HYDERABAD**



KANALA [REV. VILLAGE] NANDYAL MANDAL, KURNOOL DIST. -AP	AGRICULTURAL LAND OF AC. 5.19 IN SURVEY NOS: 263, 266, 266/1, KANALA [REV. VILLAGE], PANDURANGAPURAM, NANDYAL MANDAL, KURNOOL DIST. -AP.	NIL SINCE IT IS INHERITED IN THE YEAR 2005	PRESENT MARKET VALUE (APPROX) RS.12,50,000/-*	100% HUF (1) V. VENKATA RAMI REDDY (SELF) (2) V. ANTHA (WIFE) (3) V. PANDU RANGA REDDY [SON] (4) V. SAI PRATYUSHA [DAUGHTER]	INHERITANCE DATE OF ACQUISITION 10-05-2005 FROM THE FATHER OF THE INCUMBENT	RS. 5,30,000/-** P. [APPROX.]	MARKET VALUE AT THE TIME OF ACQUISITION RS. 2,50,000/- (APPROX) INTIMATION DATED 08-03-2005 MINISTRY'S ACKNOWLEDGE- MENT DATED 01-06-2005
PLOT NO.267 (H2 SECTOR) SURVEYNO.144,146,147,151,152,153 AT MANGAL PALLY VILLAGE, IBRAHIMPATNAM MANDAL, RR DIST, AP.	300 SQUARE YARDS OF LAND.	RS. 1,22,170/- (INCLUDING REGISTRATION CHARGES) IN THE YEAR 2009	PRESENT MARKET VALUE (APPROX) RS.2,00,000/-*	SMT V. ANITA WIFE	PURCHASED BY SMT. V. ANITA ACQUIRED ON 01-10-2009	-NIL-	IT IS A OPEN PLOT CONSISTING OF TREES. INTIMATION TO THE MINISTRY DATED 28-10-2009
PANDURANGA PURAM (V), NANDYAL, KURNOOL DIST. SURVEY NO 347/2 & 346/3	AGRICULTURAL LAND OF AC. 3.25 IN SURVEY NO.347/2 & 346/3 PANDU RANGA PURAM (V), NANDYAL, - 518502, KURNOOL DIST.	- NIL- INHERITANCE IN THE YEAR 2010	PRESENT MARKET VALUE (APPROX) RS. 8,75,000/-*	-NA-	INHERITANCE FROM THE FATHER OF THE INCUMBENT ACQUIRED ON 25.03.2010	RS.4,00,000/-*** (APPROX)	MARKET VALUE AT THE TIME OF ACQUISITION RS.2,61,000/- (APPROX) INTIMATION TO THE MINISTRY DATED 22-04-2010
PLOT NO. 239 (LIG) 204 SQ.YARDS HUDA LAY OUT NALLAGANDLA, SERLINGAMPALLY R.R.DIST, HYDERABAD	RESIDENTIAL PLOT CONSISTING OF BOREWELL WITH OUT ANY CONSTRUCTION	RS.16,47,550/- (INCLUDING REGISTRATION CHARGES) IN THE YEAR 2010	PRESENT MARKET VALUE (APPROX) RS. 23,00,000/-*	-NA-	PURCHASED LOAN FROM LIC HOUSING FINANCE: RS.10,00,000/- GPF WITHDRAWAL RS.5,00,000/- PERSONAL SAVINGS FROM HUF RS.1,47,550/- DATE OF ACQUISITION 23.09.2010	-NIL-	INTIMATION TO THE MINISTRY DATED 12-08-2010 & 21-10-2010
KANALA [REV. VILLAGE] NANDYAL MANDAL,	AGRICULTURAL LAND OF AC. 2.00 (0.810	-NIL- SINCE IT IS INHERITANCE	PRESENT MARKET VALUE	V.PANDU RANGA REDDY,	INHERITANCE FROM SMT. LATE	RS.2,20,000/-*** (APPROX)	MARKET VALUE AT THE TIME OF

01 JAN 2014  
CONTENTS NOT  
VERIFIED  
P. [Signature]

01/01/2014

V. V. [Signature]

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KURNOOL DIST. -AP	HECTARES) IN SURVEY NOS. 266/1, KANALA [REV. VILLAGE], PANDURANGAPURAM, NANDYAL MANDAL, KURNOOL DIST. -AP	PROPERTY BELONGS TO THE MOTHER OF THE INCUMBENT.	(APPROX) RS.5,00,000/-*	SON	V.VENKATA RATNAMMA, THE MOTHER OF THE INCUMBENT ACQUIRED ON 04.12.2010	RS. 40,000/- (APPROX)	ACQUISITION (APPROX) RS.2,00,000/- INTIMATION TO THE MINISTRY DATED 04.11-2010 & 09-12-2010
SURVEY NO. 169, NAGARAM VILLAGE, RANGA REDDY DIST	AGRICULTURAL LAND OF AC. 0.02 GUNTAS (240 SQ YARDS)	RS. 1,49,630/- IN THE YEAR 2011	PRESENT MARKET VALUE (APPROX) RS.2,00,000/-*	V.PANDU RANGA REDDY SON PURCHASED BY SMT. V.ANITA, MOTHER, NATURAL GUARDIAN, W/O OF THE INCUMBENT	PURCHASED BY SMT. V.ANITA, MOTHER, NATURAL GUARDIAN, W/O OF THE INCUMBENT ACQUIRED ON 10.01.2011	-NIL-	HORTICULTURE INTIMATION TO THE MINISTRY DATED 04.12.2010 & 07.02.2010
PLOT NO. 275 (H2 SECTOR) SURVEY NO. 144,146,147,151,152 & 153 AT MANGALPALLI VILLAGE, IBRAHIMPATNAM MANDAL, RR DIST, AP	300 SQ YARDS OF LAND	RS. 1,50,000/- (INCLUDING REGISTRATION CHARGES) IN THE YEAR 2011	PRESENT MARKET VALUE (APPROX) RS. 2,00,000/-*	V.PANDU RANGA REDDY SON	PURCHASED BY THE INCUMBENT FROM HUF FUNDS ACQUIRED ON 05.02.2011	-NIL-	OPEN PLOT WITH TREES INTIMATION TO THE MINISTRY DATED 03.01.2011 & 01.03.2011
SURVEY NO. 169, NAGARAM VILLAGE, RANGA REDDY DIST	AGRICULTURE LAND OF AC. 0.06 GUNTAS IN SURVEY NO. 169, NAGARAM VILLAGE, RANGA REDDY DIST	RS. 3,75,000/- IN THE YEAR 2011	PRESENT MARKET VALUE (APPROX) RS. 4,75,000/-*	V.ANITA, WIFE	PURCHASED BY SMT V.ANITA, WIFE OF THE INCUMBENT ACQUIRED ON 26.05.2011	RS. 50,000/- (APPROX)	HORTICULTURE INTIMATION TO THE MINISTRY DATED 26.05.2011
PLOT NO. 388, HI SECTOR SURVEY NO. 236 & 237, BRAHMANPALLY, TORRUR, HAYAT NAGAR, RR DIST	406 SQ YARDS OF AGRICULTURAL LAND	RS. 3,25,000/- IN THE YEAR 2011	PRESENT MARKET VALUE (APPROX) RS. 4,50,000/-*	V.ANITA, WIFE	PURCHASED BY SMT V.ANITA, WIFE OF THE INCUMBENT ACQUIRED ON 18.08.2011	-NIL-	OPEN PLOT WITH TREES INTIMATION TO THE MINISTRY DATED 18.08.2011

Note : \*\*\* The income depends upon the types of crops raised in the respective agricultural lands and the market rates on the date of Sale of Such out puts

NOTES:

- 1) \* In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) \*\* Includes short term lease also
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 15(3) of the Central Civil Services (Conduct) Rules, 1955. [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.

Signature: V.V

Date: 01.01.2014

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